

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2017  
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN  
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Karthik Ram Mohan. for S. Ramasubramanian & Associates.	R4 counsel for petitioner	Ka [Signature]
2)	HARSHINI J	R1, R2, R3 & R5	[Signature]
3)	Anand Sasitharan		[Signature]

**ORDER**

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on **08.09.2017 at 10.30 A.M.**

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)